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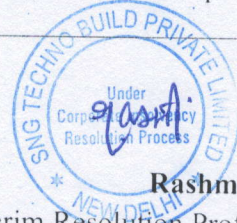
INVITATION FOR EXPRESSION OF INTEREST FOR SNG TECHNO BUILD PRIVATE LIMITED ['OPERATING IN CONSTRUCTION AND REAL ESTATE SERVICES']

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S L.	RELEVANT PARTICULARS	
1	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	SNG TECHNO BUILD PRIVATE LIMITED PAN: AACCV8339E CIN: U70101DL2009PTC178673
2	Address of the registered office	404, 4th Floor, Shahpuri Tirath Singh Tower, C-58, Janakpuri, New Delhi-10058
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	As per the Joint Development Agreement executed between the SNG Developers Limited (Landowner) and the Developer (Corporate Debtor). The Corporate Debtor has construction, development, management, marketing and selling rights of Second & Third Floor of the Project ' <i>Vardhman SNG Plaza</i> ' situated at Block B, Ansal Golf Link -1, Greater Noida, Uttar Pradesh - 201306.
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	NIL
7	Number of employees/ workmen	There are no employees in the Corporate Debtor.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/19Ei1hdko_nAoZxJlJQWP9_idjAXhGK10K?usp=drive_link
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/file/d/1vzVNa4Jms3Tg_nVJ_wZOgt4O6vOHPZeV/view?usp=drive_link
10	Last date for receipt of Expression Of Interest	22.11.2023
11	Date of issue of provisional list of Prospective Resolution Applicants	02.12.2023
12	Last date for submission of objections to Provisional List	07.12.2023
13	Date of issue of final list of Prospective Resolution Applicants	17.12.2023
14	Date of issue of Information Memorandum, Evaluation Matrix and	22.12.2023



	Request For Resolution Plans to Prospective Resolution Applicants	
15	Last date for submission of Resolution Plans	21.01.2024
16	Process email id to submit Expression of Interest	Email: cirp.sng@gmail.com The Physical EOI to be submitted at: JD-18-B, 1 st Floor, Near Ashiana Chowk, Pitampura, Delhi-110034



Sd/-

Rashmi Mintri

Interim Resolution Professional
SNG Techno Build Private Limited

IBBI Regn: IBBI/IPA-001/IP-P00708/2017-2018/11185

Date: 08.11.2023

Place: New Delhi